

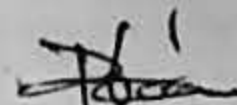
Notes of the Registry	Order of the Tribunal
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21-4-05

Hon Mr D. R. Tiwari, AM

Lawyers have abstained from Judicial work. Adjourned.

List on 20.5.05.


AM

20.5.05

Hon Mr. K. B. S. Rajan, J.M.

None for the applicant. Sri P. C. Shukla, Counsel for the respondents is present.

Perusal of the previous orders reflects that the applicant was not being represented on number of occasions. Even today there is being no representation on behalf of applicant. I have reasons to believe that the applicant is not interested in prosecuting this case. Hence the O.A. is dismissed in default and for non-prosecution.


J.M.

(nes)